

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:434
ANSWERED ON:26.02.2013
VISIT OF OFFICIALS TO PAKISTAN
Sugumar Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to send a team of officials to Pakistan in regard to the Mumbai terrorist attack;
- (b) if so, whether the Government of Pakistan has accorded sanction for the same; and
- (c) if not, the details of the outcome of deliberations held thereon, if any?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): A four member Indian delegation visited Pakistan on 19-26 December, 2012 to finalize the revised Terms of Reference for the second visit of Judicial Commission from Pakistan to India to complete the recording of the statement of the 4 prosecution witnesses by way of cross-examination and re-examination, with respect to the trial of seven accused arrested in Pakistan in 26/11 Mumbai Terror Attack case. Consequent to the said visit, a revised arrangement for the visit of second Judicial Commission of Pakistan to India has been finalized between the two sides after detailed discussions.